

in respect of Aluminium Metal and Semis :

Export of :

- (i) Aluminium Metal of commercial grade will be allowed 'on merits' to the primary producers.
- (ii) Aluminium Semis in the form of sheets, circles, foils, rods (other than properzi rods), wires etc. will be allowed only 'On Merits' wherever irrevocable commitments have been made for export by primary producers and others.
- (iii) Aluminium Metal—EC Grade and Properzi Rods will not be allowed.

(b) Complete ban on commercial grade aluminium metal and semis has not been imposed in consideration of the fact that overseas markets which have been established at great costs and efforts would be lost for ever.

**विभागीय परीक्षाओं में हिंदी का प्रयोग**

6242. श्री सुभाकर पांडे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के विभिन्न विभागों की विभागीय परीक्षाओं में वैकल्पिक भाषा के रूप में हिन्दी के प्रयोग में विलम्ब हो रहा है क्योंकि संहिताओं तथा नियम पुस्तकों का अभी तक हिंदी में अनुवाद नहीं हुआ है ; और

(ख) क्या सरकार ने उन विद्यार्थियों को, जो संहिताओं और नियम पुस्तकों के हिन्दी में प्रकाशन के बिना अपने प्रश्न पत्रों का उत्तर हिन्दी में देना चाहते हैं, छूट देने के प्रश्न पर विचार किया है ?

गृह मंत्रालय और कानिक विभाग में राज्य मंत्री (श्री राम निवास मिर्षा) : (क) केन्द्र सरकार के मंत्रालयों/विभागों को 'सामान्य ज्ञान, निबंध अंकगणित, मसौदा-लेखन, आदि जैसे विषयों से सम्बन्धित प्रश्न पत्रों के उत्तर देने में तथा उन विभागीय नियम पुस्तकों तथा संहिताओं इत्यादि जिनके हिन्दी रूपान्तर उपलब्ध हैं, से संबंधित

प्रश्न पत्रों के उत्तर देने में भी विभागीय उम्मीदवारों द्वारा अंग्रेजी के अतिरिक्त हिन्दी के ऐच्छिक प्रयोग को प्राधिकृत करने के निर्देश दिए गये हैं। शेष विभागीय नियम पुस्तकों, संहिताओं, इत्यादि का हिंदी में अनुवाद करने के लिए कदम उठाये जा रहे हैं।

(ख) इस विषय पर विभिन्न मंत्रालयों इत्यादि के विचार मांगे गये हैं।

**Grant of Project Allowance to P and T Employees Stationed at Beas Dam Project**

6243. SHRI MULKI RAJ SAINI : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 1069 on the 2nd June, 1971 regarding reconsideration of grant of Project Allowance to the Posts and Telegraphs employees stationed at Ranchi and state :

(a) whether the basic amenities at places where new Railway alignments are being made in connection with the Beas Dam Project are not adequate ; and

(b) whether employees of the Posts and Telegraphs working at those places are therefore entitled to the Project Allowance ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Basic amenities are available in the area where a new Railway line connecting Jawanwala Shahr (Jawali) Railway Station with Gular Railway Station has been started by the Railway authorities in connection with construction of Pong Dam in Kangra Valley.

(b) The Post and Telegraphs employees working in the area are not entitled to the project allowance.

**Demand for Indian Business Directory**

6244. SHRI M. M. HASHIM : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware of the growing demand for Indian Business Directory containing up-to-date business information in order to boost exports and development of trade :

(b) whether the Export Promotion Council or any other Government agency propose to bring out such a publication and fill this information gap ; and

(c) how long Government would take to bring out a standard reference book or India's trade potentialities enabling interested importers and exporters in foreign countries to locate and contact parties in India and promote India's trade with foreign countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) and (c). The Indian National Committee of the International Chamber of Commerce in cooperation with the Federation of Indian Chambers of Commerce and Industry publish a comprehensive Indian Business Directory—Exporters and Importers. The Federation of Indian Export Organisation has also published a Directory of Indian exporters. The Directorate General of Commercial Intelligence and Statistics, Calcutta, is also publishing periodically an exhaustive Indian Export Directory. Many of the Export Promotion Councils are already bringing out Directories of Exporters giving names and addresses of Indian firms and the commodities with which they are concerned.

**Merger of Indian National Scientific Documentation Centre and Publication and Information Directorate of C.S.I.R.**

6245. SHRI M. M. HASHIM : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether there is any proposal to merge the Indian National Scientific Documentation Centre and the publication and Information Directorate of the Council of Scientific and Industrial Research ;

(b) if so, the reasons therefor ; and

(c) when this is likely to be done ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C.

SUBRAMANIAM) : (a) The Governing Body of the Council of Scientific and Industrial Research at its meeting held on 24th July, 1970 approved the setting up of a Central Institute of Scientific Information and publication (CISIP) by the integration of :

- (i) The Indian National Scientific Documentation Centre (INSDOC) ;
- (ii) The Publications and Information Directorate (PID).

(b) The Governing Body noted that there was considerable overlapping and duplication of efforts in the working of INSDOC and PID. The two organisations should be properly integrated to achieve efficiency of operation and economy in their working.

(c) An order notifying the approval of the Governing Body has already been issued.

**Demand for Establishing a Heavy Water Plant at Tuticorin (Tamil Nadu)**

6246. SHRI S. RADHAKRISHNAN : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether the Tamil Nadu Government have submitted a proposal to establish a Heavy Water Plant adjunct to the Fertiliser Factory at Tuticorin in Tamil Nadu ;

(b) if so, the total investment assured by the State Government and the assistance required by the Central Government ; and

(c) whether Government's sanction has been accorded ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) to (c). Sanction has been accorded to the setting up of a Plant for the production of heavy water at Tuticorin. The Plant will be set up in conjunction with the Fertilizer Plant being put up by M/s. Southern Petrochemical Industries Corporation. The Plant is estimated to cost Rs. 21.32 crores. The entire cost of the Heavy Water Plant will be met by the Government of India.